

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.10.2019 (FRIDAY)

COURT - II

10: 30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 406 of 2019	Ajay Agarwal Vs. Shantanu T. Ray, Resolution Professional for AML Steel & Power Ltd. & Ors.	Rajesh Bohra	Anant Merathie-R1 R.P. Agrawal-R2 & R3 Santanu J. Ray-RP

After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3049 of 2019 in Comp. App. (AT) (Ins) No. 249 of 2019	Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr.	Swapnil Gupta	Ankur Mittal-SBI Arijit Mazumdar-SREI Sylvine Sarmah-RP
2.	Comp. App. (AT) (Ins) No. 432 of 2019	Sudhindra Nath Chatterjee. Vs. Bharath Hi-Tech Builders Pvt. Ltd.	Sneha Janakiraman	Garima Goel
3.	Comp. App. (AT) (Ins) No. 903 of 2019	Amit Gupta. Vs. Yogesh Gupta.	Rajan N.Karanjawala Abhijit Sinha	Siddharth Gautam Yogesh Gupta

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 645 of 2019	Manoj Kumar Vs. Ample Infrastructure Pvt. Ltd. & Anr.	Arijit Mazumdar Shambo Nandy	Sanskar Agarwal-R1 Saurabh Kalia-IRP Pavan Bhushan
5.	Comp. App (AT) (Ins) No. 730 of 2019	Sandip Patel. Vs. Central Bank of India & Ors.	Aaditya A. Pande	H.S. Kholi-R1 Apar Chopra-RP

6.	Comp. App (AT) (Ins) No. 756 of 2019	Ashwini Mehra. RP of Educomp Infrastructure & School Management Ltd. Vs. Vinod Kumar Dandona & Ors.	Anindita Roy Chowdhury	Sumesh Dhawan- R15,19,20,22- 24&34 Nikhik Mathur- COC Chitranshul- R8,9,18,46 Shreya Jad-R6
7.	Comp. App. (AT) (Ins) No. 771 of 2019	Poonam Gupta Vs. Suman Chadha & Anr.	Gautam Bajaj	Sidharth Arora-R1 Vinod Khanna-R2
8.	Comp. App. (AT) (Ins) No. 883 of 2019	SBF Pharma. Vs. Gujarat Liqui Pharmacaps Pvt. Ltd.	Natasha Dhruvan Shah Shilpi Chowdhary	

For Hearing

9.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Krishanu Ray
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After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 3348 of 2019 Comp. App. (AT) No. 148 of 2018	Assam Chemical & Pharmaceutical Pvt. Ltd. & Anr. Vs. Shri Deba Kumar Hazarika & Ors.	Rajan Raj	Akhilesh Kr. Shrivastava

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By Order

**-sd/-
Registrar**